

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL  
MUMBAI  
REGIONAL BENCH, COURT NO. 5**

**EXCISE APPEAL NO. 87187 OF 2015**

(Arising out of Order-In-Appeal No. CD/472/M-II/2015 dated 29.05.2015  
passed by Commissioner of CE (Appeals), Mumbai-II.)

**VEERAJ CREATIONS**

104-105 & 106, Status House,  
Behind Lathia Rubber Industries,  
Mumbai-400 072.

**Appellant**

Vs.

**COMMISSIONER OF CENTRAL EXCISE,  
MUMBAI-II**

9<sup>th</sup> Floor, Piramal Chambers,  
Jijibhoy Lane, Lalbaug,  
Parel, Mumbai-400 012.

**Respondent**

**Appearance:**

Shri Dipesh Shah, Family Friend for the Appellant.

Shri Ranjan Kumar, Assistant Commissioner, Authorized Representative for  
the Respondent.

**CORAM:**

**HON'BLE MR. Dr. SUVENDU KUMAR PATI, MEMBER ( JUDICIAL )**

**HON'BLE MR. ANIL.G.SHAKKARWAR, MEMBER ( TECHNICAL )**

Date of Hearing: 15.05.2025

Date of Decision: 15.05.2025

**FINAL ORDER NO:- A/85827/2025.**

Appellant's family friend Mr. Dipesh Shah represents the appellant, who is stated to have been suffering from cancer and bedridden. He produces SVLDRS form 1 & 4 and informs that appellant has settled the matter under SABKA Vishwas Legacy Dispute Resolution Scheme, 2019 and obtained discharge certificate, for which he intends to withdraw the appeal.

2. Learned AR is in receipt of copy of SVLDRS form 1 & 4 and he informs that except the appeal number which is erroneously noted in the form 1, rest of the data including order-in-original number, adjudged amount, settled amount etc. everything are matching with the appeal paper book.

3. Taking note of the submissions, we accept the request made on behalf of the appellant and dismiss the appeal as withdrawn.
4. Respondent may make necessary correction of the appeal number in SVLDRS form 1 accordingly and should not take cohesive action/initiate recovery proceeding only on the ground that appeal number is erroneously printed.

(Dictated and pronounced in open court)

**(Dr. SUVENDU KUMAR PATI)**  
**MEMBER ( JUDICIAL )**

**(ANIL.G.SHAKKARWAR)**  
**MEMBER ( TECHNICAL )**

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